

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA) : (a) to (c) The information is being collected and will be laid on the table of the House.

Proposal for Bench Mark Survey in Maharashtra

1835. DR. JANARDHAN WAGHMARE : Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) whether the Tribal Development Department of Government of Maharashtra has submitted a proposal to the Union Government to provide assistance for carrying out Bench March Survey in the State;

(b) if so, the details thereof and the present status of the proposal; and

(c) the time by which the said proposal is likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA) : (a) Yes, Sir.

(b) and (c) The Government of Maharashtra had proposed an amount of Rs. 2735.57 lakhs under Special Central Assistance to Tribal Sub-Plan during 2011-12 for carrying out Bench Mark Survey. However, the proposal was not considered as it did not conform to the scheme guidelines laid down.

A proposal was also received from the Government of Maharashtra for 100 per cent assistance of Rs. 3674.43 lakhs to carry out Bench Mark Survey. Clarifications have been sought from the Government of Maharashtra as the Ministry does not give 100 per cent funding under its Grants-in-Aid to Tribal Research Institutes.

Expenditure on Welfare of Bihar STs

1836. SHRI VIJAY JAWAHARLAL DARDA : Will the Minister of TRIBAL AFFAIRS be pleased to state :

(a) whether Government is aware of the findings of the Human Development Report (2011) that though the share of expenditure on welfare of Bihar STs to total expenditure had almost doubled during 2005-08 from 0.4 per cent to 0.8 per cent still the condition of lower castes in Bihar is still not comparable with other States;

(b) if so, the details of similar analysis for Uttar Pradesh and Madhya Pradesh; and

(c) whether the improvement in STs condition is taking place in accordance with targets set in the Eleventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA) : (a) and (b) As per the information received from the Planning Commission, analysis of data from the Human Development Report indicates